

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 69 OF 2000

Applicant(s) Rohlaab Kumar Respondent(s) UOI & Anr

Advocate for

Advocate for

Applicant(s) Mr Vijay Mehla Respondent(s)

Notes of the Registry

Orders of the Tribunal

01-04-2000

Mr. J. C. Singhvi Counsel for applicant
register put up in Court
admission on 01-04-2000.

✓

REGISTRAR
C.A.T. JODHPUR

Date 8/4/08

Mr Vijay Mehla, Counsel
for the applicant.

D.B. not formed.
List the case on 21/4/08.

Regist 5422

21/4/08

Mr. Vijay Mehla, Adv., Counsel
to applicant

Direct ADMIT.

Issue notice to
the respondents by Speed Post -
Regd. AD. Returnable on or
before 23/7/2008.

A. R. YOG
Judicial Member

R. R BHANDARI
Adm. Member

26/8/08

Mr Vijay Mehla, Adv., for applicant, present
Mr. Kuldeep Mathur, Adv., for respondents, present

It is submitted on behalf of applicant that
he has instructions to withdraw this Appeal
since the reliefs prayed for, have been granted.

In view of above, the O.A. is allowed
to be withdrawn and stand disposed of accordingly.

TARSEM LAL
Adm. Member

(T. K. Ramachandran)
VC

Speed Post AD
Notice along with
Copy of Petition
issue R-1 & 2
Vide No 313
to 214
of 21-4-08

Rt Honble Member
15/8
Reply not filed

-2-5

Date-23/7/08
Mr J-C-Singh is counsel
for applicant.
No notice served R-1 R-2
D.B not formed.
List the O.A on 29/7/08.

guy
Registrar

Date-29/8/08.
Mr J-C-Singh is counsel
for applicant.
Notice served R-1 R-2
D.B. not formed
List the O.A on 21/8/08.

guy
Registrar

Reply
not filed
guy
2/8/08

Date-21/8/08.
Mr. Vijay Mehta counsel
for applicant.
Notice served R-1 R-2
D.B not formed.
List the case on 26/8/08.

guy
Registrar

Reply not filed
guy R-1 R-2
memo filed
26/8

Reply
received copy
3/09/08
Anurag
KDS charan
Reply
Vishu
2/9

Part II and III destroyed
in my presence on 19/8/08
under the supervision of
section officer (as per
order dated 19/8/2014)
[Signature]
Section officer (Records)

IRACHANDI & CO
ATTORNEYS